

Central Administrative Tribunal, Principal Bench

O.A. 901/2000

New Delhi, this the 20th day of November, 2000

Hon'ble Mr. Kuldip Singh, Member (J)
Hon'ble Mr. M.P. Singh, Member (A)

Justice Krishna Murari Agarwal, aged
about 65 years, son of late Shri Laxman
Prasad Agarwal, Ex-Chairman,
Central Administrative Tribunal,
Presently residing at C-4, Samata Colony,
Raipur, Madhya Pradesh

...Applicant

(By Advocate: Shri G.K. Soni)

Versus

Union of India: through:

1. The Secretary,
Ministry of Personnel, Public Grievances
and Pensions, Department of
Personnel and Training,
North Block, New Delhi
2. The Secretary, Ministry of
Law and Justice, Department of
Justice, Jaisalmer House
New Delhi
3. The Registrar,
Central Administrative Tribunal
Principal Bench, Faridkot House,
Copernicus Marg, New Delhi


...Respondents

(By Advocate: Shri V.K. Mehta, proxy for Shri N.S. Mehta)

ORDER (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (J)

Learned counsel for applicant submits that
in view of the judgment delivered in OA 1576/99, this
case may be returned to him to present it before the
proper forum. Prayer allowed. Registry is directed
to return the ~~case file~~ ^{petition} to the applicant for
presentation before the proper forum.


(M.P. Singh)
Member (A)


(Kuldip Singh)
Member (J)

/dinesh/